NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 275 of 2017

&

I.A. No. 3016 of 2019

In the matter of:

Mcdonald's India Pvt. Ltd. & Ors.

....Appellants

Vs.

Vikram Bakshi & Ors.

....Respondents

Present

For Appellants:

Mr. Studipto Sarkar & Mr. Kapil Sibal, Sr. Advocates along with Ms. Niti Dixit, Mr. Abhishek Tewari, Mr. Raunaq B. Mathur, Ms. Zahra Aziz, for A-1,2 & 3. Mr. Vivek Kumar, Ms. Deepeika Kalia, Mr. Kapish Seth & Mr. Mrityunjai Singh, Advocates.

For Respondents:

Ms. Gauhar Mirza, Mr. Tejas Karia, Mr. Prakhar Deep &

Mr. Nishant Doshi, for R-1 & 2.

Mr. Rohit Sharma (Intervention for HUDCO).

Mr. Rishi Sood, for R-9. Mr. Tushar Mehta (SGI)

Mr. Deepak Khosla (Intervenor for RP Khosla)

Mr. Rounak Nayak & Ms. Arju Chaudhary, HUDCO.

With

Company Appeal (AT) No. 280 of 2017

In the matter of:

Vikram Bakshi & Ors.

....Appellants

Vs.

Connaught Plaza Restaurants

Pvt. Ltd. & Ors.

....Respondents

Present

For Appellants:

Ms. Gauhar Mirza, Mr. Tejas Karia, Mr. Prakhar Deep &

Mr. Nishant Doshi, for A-1 &2.

For Respondents:

Mr. Studipto Sarkar, Sr. Advocate along with Ms. Niti Dixit, Mr. Abhishek Tewari, Mr. Raunaq B. Mathur,

Ms. Zahra Aziz, for R-1,2 & 3.

Mr. Kapil Sibal, Sr. Advocate along with Mr. Koshy

John, for R-2.

ORDER (Virtual Mode)

16.04.2021: Learned Solicitor General of India Mr. Tushar Mehtar who is appearing on behalf of HUDCO while referring to the Order dated 18.09.2019 submitted that the matter was directed to be listed for 'Hearing' on 19th November, 2019at 3:00 P.M, but the matter could not be listed.

List this matter for 'Hearing' on 20th May, 2021 at 2:00 P.M.

[Justice Anant Bijay Singh] Member (Judicial)

> [Ms. Shreesha Merla] Member (Technical)

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